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Title: The Minister of State in the Ministry of Personnel, Public Grievances and Pensions laid a statement regarding status of implementation of the recommendations contained in the 1st, 14th, 19th, 31st and 43rd Reports of Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2004-05), (2006-07), (2007-08), (2008-09) and (2010-11) respectively, pertaining to the Ministry of Personnel, Public Grievances and Pensions.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, the Departmentally-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice had made 25 recommendations in its First Report on the Demands for Grants (2004-05) of the Ministry of Personnel, Public Grievances and Pensions. This hon. House has already been informed on 01.12.2010 that out of the above 25 recommendations, 23 recommendations had already been implemented and no further action remains to be taken on them. In regard to the remaining 2 recommendations, Sir, with your permission, I lay one Statement on the Table of the House which indicates the status as on 31.08.2011 on these recommendations. Statement No.1 indicates the position regarding these two recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission I further state that the Committee had made 48 recommendations in its 14th Report on the Demands for Grants (2006-07) of the Ministry of Personnel, Public Grievances and Pensions. This hon. House has been informed on 01.12.2010 that out of these, 46 recommendations had already been implemented or no further action remained to be taken on them. Statement No-II indicates the position regarding the two recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission, I further state that the Committee had made 74 recommendations in its 19th Report on the Demands for Grants (2007-08) of the Ministry of Personnel, Public Grievances and Pensions. The hon. House has been informed on 01.12.2010 that out of these, 66 recommendations had already been implemented or no further action remained to be taken on them. As regards the remaining 8 recommendations, Sir, with your permission I lay two Statements on the Table of the House which indicate the status as on 31.08.2011. Statement-III indicates the position regarding 3 recommendations which have since been implemented. Statement-IV lists the status of the remaining 5 recommendations which are still at various stages of implementation. The progress of the implementation of the remaining recommendations of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission, I further state that the Committee had made 48 recommendations in its 31st Report in Chapters III, IV & V on the Action Taken Replies of the Government on the recommendations contained in the 25th Report on Demands for Grants (208-09) of the Ministry of Personnel, Public Grievances and Pensions. Chapter-III of the 31st Report contains 11 recommendations. This hon. House has already been informed on 01.12.2010 that out of these above 11 recommendations, 10 recommendations had already been implemented and no further action remains to be taken on them. The remaining 1 recommendation at Statement-V has since been implemented and no further action remains to be taken on it. Chapter- IV of the 31st Report contains 36 recommendations. This hon. House has already been informed on 01.12.2010 that out of 36 recommendations, 33 had already been implemented and no further action remains to be taken on them. As regards the remaining 3 recommendations, Sir, with your permission, I lay one Statement-VI which indicates their status as on 31.08.2011.

Sir, with your kind permission I further state that the Committee had made 18 recommendations in chapters III and IV of 43rd Report on the Action Taken Replies of Demands for Grants (2010-11) on the Ministry of Personnel, Public Grievances and Pensions. This hon. House has been informed in the Action Taken Notes furnished on 02.02.2011 that out of these 18 recommendations, 8 recommendations have already been implemented and no further action remains to be taken on them. Statement-VII lists the status of the remaining 10 recommendations which are at various stages of implementation. The progress of the implementation of the remaining recommendations of the Committee is being closely monitored by my Ministry.

